

The Deputy Minister of Railways
(Shri Shah Nawaz Khan):

(a) Railway	Scheduled Castes	Scheduled Tribes
Central	—	1
Eastern	—	—
Northern	—	—
North Eastern	—	—
North East Frontier	—	—
Southern	11	—
South Eastern	—	—
Western	—	—

(b) There is no reservation in posts filled by promotion.

Railway Schools

3069. { Shri Siddiah:
Shri Elayaperumal:

Will the Minister of Railways be pleased to state:

(a) how many schools are there at present in various stations on the Southern Railway zone;

(b) how many children are receiving education in these schools (School-wise);

(c) how many schools are to be opened by the end of the Second Five Year Plan in this zone; and

(d) the nature of the special facilities that are provided in such schools?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) 24.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 130.]

(c) The Southern Railway proposed opening of one new Primary School during the Second Plan Period, which has since been sanctioned.

(d) The Railway Schools are like other schools managed by State Governments or private bodies. Railway Schools fall in line with the policy of

the State Governments concerned and no special facilities are provided therein.

PAPERS LAID ON THE TABLE

AMENDMENTS TO AGRICULTURAL PRODUCE (DEVELOPMENT AND WAREHOUSING) CORPORATIONS RULES

The Minister of Co-operation (Dr. P. S. Deshmukh): Sir, I beg to lay on the Table, under sub-section (3) of Section 52 of the Agricultural Produce (Development and Warehousing) Corporations Act, 1956, a copy of each of the following Notifications, making certain amendments to the Agricultural Produce (Development and Warehousing) Corporations Rules, 1956:

- (1) S.R.O. No. 1800, dated the 1st June, 1957.
- (2) S.R.O. No. 1801, dated the 1st June, 1957.
- (3) S.R.O. No. 4127, dated the 28th December, 1957.
- (4) S.R.O. No. 472, dated the 8th February, 1958.

[Placed in the Library. See L.T. 643/58].

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SMALLPOX IN BOKARO COALFIELDS

Shri Muhammed Elias (Howrah): Under rule 197, I beg to call the attention of the Minister of Health to the following matter of urgent public importance and request that he may make a statement thereon:

"The out-break of smallpox in an epidemic form in the Bokaro Coalfields."

The Minister of Health (Shri Kar-markar): The Government of Bihar deputed the Assistant Director of Public Health, Chotanagpur Division, Ranchi, to enquire into the reported prevalence of smallpox in an epidemic form in the Bokaro Coal fields.

[Shri Karmarkar]

The Assistant Director of Public Health, accompanied by the Medical Officer of Health, Hazaribagh Mines Board, visited these Coalfields on the 16th March, 1958. He has reported that there has been no epidemic of smallpox in these coalfields, although there have been one case of smallpox and 4 cases of chickenpox in the Jarangdi Colliery; 15 cases of chickenpox and one case of measles in the Bokaro Colliery; 3 cases of smallpox and 35 cases of chickenpox in the Karagali Colliery; and one case of smallpox in the Dhori Colliery, during the period 1st February to 16th March, 1958. Except one case of death from smallpox in the Karagali Colliery, no other deaths have been reported.

Mass vaccinations against smallpox have been carried out by the local health officers among the population of these collieries.

The Colliery hospital at Bokaro has facilities for 100 isolation beds, which in an emergency can be increased to 250 beds.

The Karagali Colliery has an 8-bedded infectious diseases hospital which can be made into a 25 to 30 bedded hospital in an emergency.

Though there is at present no infectious diseases ward in the Jarangdi colliery hospital, facilities are available for the setting up of temporary isolation wards in an emergency.

In the Dhori Colliery where there are no facilities for isolation of infectious cases, the Superintendent of the Colliery was advised by the Assistant Director of Public Health to set up a temporary hospital in the event of a threat of epidemic of smallpox.

The Medical Officer of Health, Mines Board, informed the Assistant Director of Public Health that he did not require any assistance at present from the Directorate of Health Services, Bihar, as he had sufficient staff avail-

able at his disposal. In case any help was needed, he would, however, contact the latter.

The Government of Bihar feel that the steps taken to protect the colliery population against any possible outbreak of smallpox in an epidemic form, and the facilities available for isolation and treatment of cases and for setting up of additional isolation wards, are adequate to meet the situation.

DEMANDS FOR GRANTS—contd.

MINISTRY OF COMMUNITY DEVELOPMENT —contd.

Mr. Speaker: The House will now resume further discussion on the Demands for Grants relating to the Ministry of Community Development. Out of five hours allotted for these Demands, Two hours and Thirty-nine minutes now remain. I propose to call the hon. Minister at—how long does he propose to take?

The Minister of Community Development (Shri S. K. Dey): One hour to one hour and fifteen minutes.

Mr. Speaker: I will call him at 1-30. It will be all right. He will have one hour and ten minutes.

Shri S. K. Dey: Yes, Sir.

Mr. Speaker: The hon. Member Shri Pahadia can continue his speech. Not present. Pandit D. N. Tiwary.

One word. Private Members' business will start at 2-30 normally. This will go on till 2-40 as I have announced. Therefore, we will start Private Members' work at 2-40 and carry on for ten minutes more after Five.

Some Hon. Members: Yes.

Pandit D. N. Tiwary (Kesaria): Mr. Speaker, this is the sixth year of the community development work in this country. A great experiment is going on on which depends the improvement